

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER-II

The Principal District & Sessions Judge,
Anantnag /Baramulla/Bhaderwah(Doda)/
Budgam/ Kishtwar/Kulgam/Kupwara/Leh/Pulwama/
Ramban/Shopian/Srinagar .

No.: 29356-68/STS Dated: 03/02/2017

Sub:-Statistical data relating to pendency of Cases as on 31-12-2016.

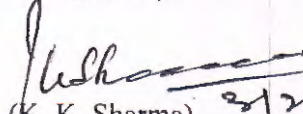
Sir,

In reference to this Registry's Letter No. 22723-45/Sts. Dated 02-01-2017 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **THREE** week's.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'

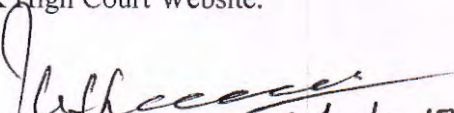

(K. K. Sharma) 2/2/2017
Asstt.Registrar(Sts.)

No: 29356-68 / Sts.

Dated: 03/02/2017

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.


Asstt.Registrar(Sts.) 2/2/2017